

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/ 3646 /A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Utpal Prasad,
District & Sessions Judge
Karimganj.

Dated Guwahati, the 17th July, 2019.

Sub:- Earned leave.

Ref:- Your letter dated 15.07.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for extension of earned leave till 18.07.2019 with station leave permission till the evening of 18.07.2019, has been granted/rejected.

Yours faithfully



JT. REGISTRAR (VIGILANCE)

3648

Memo NO.HC.VII-08/2017/ 3647 - /A, dated 17.07.19

Copy to :

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. Copy of duly filled in leave application in the prescribed format in respect of the concerned officer is enclosed herewith for necessary action from your end.
2. The Systems Analyst, Gauhati High Court, Guwahati.

sd/-

JT. REGISTRAR (VIGILANCE)